GOVERNMENT OF INDIA PLANNING LOK SABHA

UNSTARRED QUESTION NO:1849 ANSWERED ON:31.07.2015 Eradication of Poverty Tanwar Shri Kanwar Singh

Will the Minister of PLANNING be pleased to state:

- (a) the number of persons died from poverty in the States/UTs during the last three years, State/UT-wise;
- (b) the details of various schemes/programmes being implemented by the Government since the start of the 12th five year plan for eradicating poverty;
- (c) the year-wise and scheme-wise details of the total budgetary allocation made and the amount of funds spent under the said programmes; and
- (d) the extent to which the funds have been utilized along with the problems being faced in effective implementation of the said schemes?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY OF PLANNING AND MINISTER OF STATE FOR DEFENCE (RAO INDERJIT SINGH)

(a): The Ministry of Planning have no information regarding the number of persons died from poverty in the States/UTs during the last three years.

(b)to(d):A number of Plan Schemes are being implemented by various Ministries/ Departments for eradicating poverty and to improve standard of living of people during the Twelfth Plan. The important Plan Schemes are: Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), National Rural Livelihood Mission, Mid-Day Meal Programme (MDM), National Social Assistance Programme (NSAP), Integrated Child Development Services (ICDS), Sarva Shiksha Abhiyan (SSA), National Health Mission (NHM), Pradhan Mantri Gram Sadak Yojana (PMGSY), Jawaharlal Nehru National Urban Renewal Mission (JNNURM), Indira Awas Yojana (IAY), National Rural Drinking Water Programme, Swachh Bharat Abhiyan (SBA), and National Urban Livelihood Mission. The details of Budget Allocation and releases/ expenditure in these important schemes during the last three years and the budgetary provision for the current year i.e. 2015-16 are given in annexure-A.

Necessary mechanisms to ensure effective implementation of programmes have been made at various levels by an effective administrative machinery through supervision, monitoring and suitable corrective measures, which is a continuous endeavour of the nodal Central Ministries/ Departments and the respective State Governments/ UTs.